On_e jeep with trailer has been releative the Ramakrishan Mission for use in relief operations in Uttar Pradesh.

INTERNAL PROCUREMENT OF FOODGRAINS

*314. SHRI SURJIT SINGH ATWAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) the total quantiy $_0{\rm f}$ internal procurement of foodgrains during the three months from April to June, 1967; and
- (b) the actual quantity of foodgrains delievered to the states by the Central Government during same period?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) About 14.19 lakh tonnes on Central as well as State Governments' account.

(b) About 24.65 lakh tonnes.

शाहदरा (दिल्ली) विकास खंड की पंचायत समिति का प्रस्ताव

*315. श्री श्रोक्तृहण दत्त पालीवाल: क्या खाद्य तथा कृषि मंत्री यह बताने की कपा करेंगे कि:

(क) शाहदरा (दिल्ली) विकास खंड की पंचायत समिति ने 15 जुलाई, 1967 को हुई बैठक में सर्वसम्मित से जो यह प्रस्ताव पास किया था कि समसपुर, पटपड़गंज और बाबरपुर गांबों को शहरी क्षेत्र घोषित कर दिया जाये, क्या दिल्ली प्रशासन को उसकी प्रति प्राप्त हो गई है; और (ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो मांग के पक्ष में क्या कारण दिये गये हैं और इस बारे में क्या कार्यवाही की गई है।

†RESOLUTION OF PANCHAYAT SAMITI OF SHAHDRA (DELHI) DEVELOPMENT BLOCK

- *315. SHRI S. K. D. PALIWAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the Delhi Administration have received a copy of the resolution passed unanimously in the meeting of the Panchayat Samiti of the Shahdra (Delhi) Development Block held on the 15th July, 1967 to the effect that Samaspur, Patparganj and Babarpur villages be declared, as urban areas; and
- (b) if the answer to part (a) above be in the affirmative, what are the points given in favour of the demand and what action has been taken in the matter?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री एम० एस० गुरुवादस्वामी) : (क) जी हां।

(ख) प्रस्ताव में कारण नहीं दिए गए हैं, किन्तु बैठक में इस क्षेत्र के बढ़ते हुए शहरी-करण की चर्चा की गई थी। यह मामला दिल्ली नगर निगम तथा दिल्ली प्रशासन के विचाराधीन हैं।

t[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. SGURUPADASWAMY): (a) Yes, Sir.

- (b) The resolution itself does not spell out the reasons, but the growing urbanisation of the area was mention-
 - †[] English translation.

ed at the meeting. The matter is under consideration of the Delhi Municipal Corporation and the Delhi Administration.

Written Answers

CONVERSION OF N.E.S. BLOCKS INTO CD. **BLOCKS**

*316. SHRI N. PATRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state the number of N.E.S. blocks converted into CD. Blocks in Orissa during the Third Five Year Plan period

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S Μ. GURUPADASWAMY): The N-E.S. pattern of blocks was operative uptill 31st March, 1958 only. With effect from April 1,1958, the pattern was revised on the basis of the recommendations of the Balwant Ray Mehta Committee, under the revised pattern, which has since been in operation, a block has three stages, stages I and II, each extending normally over 5 years, and the post-stage-II period. As from April 1, 1958. i.e. even before the com- I mencement of the Third Plan, the 84 N.E.S. blocks then existing stood converted into CD. stage—I blocks.

MEENAMBAKKAM AIRPORT

- •317. SHRI R. T. PARTHASARATHY: Will the Minister of TOURISM AND CIVIL AVIATION b_e pleased to -state:
- (a) whether there is any proposal under Government's consideration to develop and modernise the Meenambakkam Airport in Madras and if so, the amount of expenditure to be incurred on it; and
- (b) by when the work is likely to "be completed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) It is proposed to develop a new Terminal Complex at a new site, west of the Meenam-'bakkam Village. Details are being

worked out. No target date for its completion has been fixed.

ELECTION PETITIONS

- *318. SHRI R. S. KHANDEKAR: Will the Minister of LAW be pleased
- (a) whether it is a fact that the election petitions from the Gwalior region of Madhya Pradesh are heard and decided at Indore Bench which is 300 miles away from Gwalior: and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN): (a) and (b) The Madhya Pradesh High Court has been requested to supply the information which is still awaited.

PRODUCTION OF HIGH PROTEIN AND ENERGY YIELDING FOOD

- ♦319. SHRI UTTAM SINGH DUGAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that Govern ment have drawn up a number of schemes to augment the production of high protein and energy-yielding food to reduce dependence on cereals; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

(b) A statement giving details of the various schemes undertaken by the Government is placed on the Table of the House.

STATEMENT

The various schemes initiated by the Government to augment the production of high protein and energy yielding food are indicated below: -

1. Multipurpose Food.—This nutritious food consisting of 75 per